Sr. No. 710 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 429/2018

Mohammad Ashraf Shah

.... Petitioner(s)

Through:-	Mr. Wajid Haseeb, Advocate vice
-	Mr. Adil Asmi, Advocate
	(through video conference)

V/s

State of J&K and ors.

.....Respondent(s)

Through:- Mr. N. H. Shah, Sr.AAG vice Mr. Akeel Ahmad, GA (through video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

## **ORDER**

On request of Mr. Wajid Haseeb, Advocate appearing vice Mr. Adil

Asmi, learned counsel for the petitioner, adjourned.

List on 29.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti